

ITEM NO.1501

COURT NO.13

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).6333/2013

N.THAJUDEEN

Appellant(s)

VERSUS

TAMIL NADU KHADI AND VILLAGE INDUSTRIES BOARD

Respondent(s)

[HEARD BY : HON'BLE PANKAJ MITHAL AND HON'BLE UJJAL BHUYAN, JJ]

Date : 24-10-2024 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. K. K. Mani, AOR
Ms. T.Archana, Adv.
Mr. Rajeev Gupta, Adv.

For Respondent(s) Mr. Vipin Kumar Jai, AOR
Mrs. Gurinder Jai, Adv.
Mr. Vipul Jai, Adv.
Ms. Sanjna Dua, Adv.
Ms. Jainika Mohan, Adv.

Hon'ble Mr. Justice Pankaj Mithal pronounced the reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ujjal Bhuyan.

The Appeal is dismissed in terms of the signed reportable judgment.

Pending application(s), if any, shall stand disposed of.

(RAVI ARORA)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)

(signed Reportable Judgment is placed on the file)